

5

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


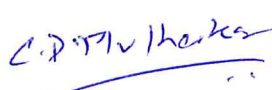
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/14/2016
NAME OF THE PETITIONER(S) : S.Ganesh and Another
NAME OF THE RESPONDENT(S) : Lammertz Industrienadel GmbH and 7 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

- | | | | |
|----|-----------------------|------------------------|---|
| 1. | C. PRASANNA VENKATESH | Counsel for Petitioner |  |
| 2. | C.D. MULHERKAR | Counsel for Respondent |  |

ORDER

Shri C Prasanna Venkatesh, counsel for petitioner present. Shri C D Mulherkar, counsel for respondents present. The matter is posted alongwith TCP/4/2016.

Put up on 01.06.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)